

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3114
TO BE ANSWERED ON 03.08.2017

PMGSY IN UTTAR PRADESH

3114. KUNWAR BHARATENDRA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether an investment of Rs. 10 lakh in construction of roads in rural areas brings about 163 people above poverty line and if so, the details thereof;
- (b) the total number of proposals received and sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) from Uttar Pradesh during the last three years;
- (c) the reasons for delay in starting the work related to the proposals sanctioned;
- (d) whether the Government proposes to interconnect villages in the second phase of Pradhan Mantri Gram Sadak Yojana (PMGSY-II); and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): An independent study carried out by Shenggen Fan, Peter Hazell and Sukhadeo Thorat, titled "Government Spending, Growth and Poverty in Rural India", published in the American Journal of Agriculture Economics (November, 2000), concludes that for each one-million-rupee increase in investment in roads, 124 poor people would be lifted above the poverty line.

(b): The total number of proposals received from the State of Uttar Pradesh and sanctioned in the last three years is as under:

(Cost: Rs. In Crore)

Year	Proposals received		Sanctioned		Returned	
	No	Cost	No	Cost	No	Cost
2014-15	-	-	-	-	-	-
2015-16	-	-	-	-	-	-
2016-17	714	3477.54	681	3140.90	1	157.96
2017-18	13*	87.96	22	123.88	10	54.80

***Pre EC meeting held on 20.07.2017 and compliance yet to be received from the State Government.**

(c): Presently there are no proposals under PMGSY from the State of Uttar Pradesh, which are pending for sanction with the Ministry. However, there has been some delays in the starting and completing the PMGSY works in the State. The main reasons for delay are:-

- (i) Inadequate institutional capacity which adversely impacts timely tender and award of works & less than efficient contract management.
- (ii) Inadequate contracting and execution capacity.
- (iii) Non availability of land and delayed forest clearance of the land falling in forest areas, along the proposed road alignment.
- (iv) Work delayed due to Model Code of Conduct during the State Assembly Election, 2017.

(d) & (e): The Government of India launched PMGSY-II in 2013-14 which mainly focuses on up-gradation of Through Routes and Main Rural Links catering to large population. These are supposed to act as collectors of traffic from smaller roads and such roads would provide access to growth centers and pass through or terminate in a Rural Hub. Under PMGSY-II, roads already constructed/upgraded under PMGSY-I, will become eligible on completion of their design life i.e 10 years and on the basis of capacity requirement to accommodate traffic if it has gone beyond the projected traffic and such traffic cannot be accommodated in the existing carriageway width, with the required level of service. The deteriorated condition of the road due to non maintenance or non-undertaking of renewal works at the required time cannot become a criterion for taking up such roads of PMGSY-I for upgradation under PMGSY-II.

A target length of 50,000 Kms has been allocated among the States including Uttar Pradesh under PMGSY-II. Out of this, Ministry has already sanctioned 7,505 Kms against the target of 7,575 Kms to Uttar Pradesh State.
